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SLP(C)No. 11084 OF 2003  
ITEM No.61

Court No.10

SECTION XV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11084/2003  
(From the judgement and order dated 30/10/2002 in DBCWP 540/99  
of The HIGH COURT OF RAJASTHAN AT JAIPUR BENCH, JAIPUR)

STATE OF RAJASTHAN

Petitioner (s)

VERSUS

R.K. AGARWAL & ANR.  
(With prayer for interim relief and office report)  
( With Appln(s). for exemption from filing O.T. )  
( For Final Disposal )

Respondent (s)

With SLP(C)No.13427/2003

( With application for exemption from filing OT and permission to place  
addl. Documents on record and with prayer for interim relief and  
office report)

Date : 06/12/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)  
In SLP(C) 11084/03  
& Resp. in  
SLP(C) 13427/03 Mr. Aruneshwar Gupta, AAG  
Ms. Bharti Verma, Adv. for  
Ms. Sandhya Goswami, Adv.  
For Respondent (s)  
No.1 In SLP(C)11084/03  
& Petr. in SLP(C)  
13427/03 In-person

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

Printing dispensed with. The appeal to be heard on the SLP paperbooks. Addl.documents, if any  
, be filed within six weeks. Original record be called for.  
Hearing expedited.

(Satish K. Yadav) (Vijay Aggarwal)  
Court Master Court Master